

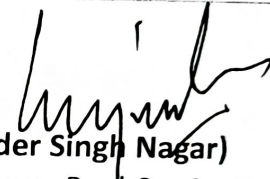


**OFFICE OF THE PRINCIPLE DISTRICT & SESSIONS JUDGE (HQ's) : DELHI**

**ORDER**

With the approval of Ld. District & Sessions Judge (HQs), Delhi the following transfer / posting of the drivers is made with immediate effect :-

S.No.	Driver's Name	From	To
1.	<b>Sh. Dharambir Saini</b> S/o Sh. Sulekh Chand E.Code:-10080	Pool Car Section, Tis Hazari Courts, Delhi.	Pool Car Section , Rohini Courts, Delhi.
2.	<b>Sh Ram Krishan</b> S/o Sh. Gugan Singh E.Code:- 10077	Pool Car Section, Rohini Courts, Delhi.	Pool Car Section, Tis Hazari Courts.

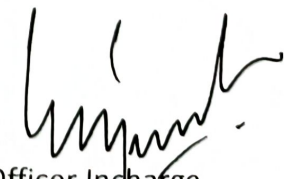
  
**(Gajender Singh Nagar)**  
Officer Incharge, Pool Car Section,  
Central, Tis Hazari Courts, Delhi

No. 42523-536 /Pool Cars/T&P/THC/2022  
(42523-536)

Delhi, dated the 31 MAY 2022

**Copy forwarded for information and necessary action to:-**

1. The PS to Ld. Principal District & Sessions Judge (HQs), Room No. 302A, Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
3. The Senior Administrative Officer (Judl.), Administration Branch (III) Central, Tis Hazari, Delhi, Rohini Courts (New Delhi).
4. AO Accounts Branch Tis Hazari (Central)/Rohini Courts (New Delhi) , Website committee (English & Hindi), Tis Hazari and Rohini Courts (New Delhi).
5. Personal File Admin. Branch III, Tis Hazari, / Rohini Courts (New Delhi).
6. The Branch Incharge, Pool Car Section, Rohini Courts, New Delhi.
7. The Drivers concerned with the directions to comply the order immediately.
8. Guard File.

  
Officer Incharge,  
Pool Car Section, Central,  
Tis Hazari Courts, Delhi